

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.12.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 176 of 2019	Thermax Ltd. Vs. Viswa Infrastructures and Services Pvt Ltd & Anr.	R.Sudhinder	Milan Singh Negi- RP
2.	Comp. App. (AT) No. 113 of 2019	Joint Commissioner of Income Tax (OSD). Vs. Reliance Jio Infocomm Ltd. & Ors. With	Sagar Suri	K.R. Sasiprabhu
3.	Comp. App. (AT) No. 114 of 2019	Income Tax Officer, Ward 3(3)-1, Mumbai Vs. Reliance Jio Infratel (P) Ltd. & Ors.	Lakshmi Gurung	K.R. Sasiprabhu

11:00 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4103 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
2.	I.A No 4033 of 2019 & I.A No 4303 of 2019 Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya- R1,2&3 Rishabh Jain-IRP Kumar Shivam
3.	Comp. App (AT) (Ins) No. 1497 of 2019	Leel Electricals Ltd. Vs. Pee Aar Automative Technologies Pvt. Ltd.	K. Sharat Kumar	
4.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Sumesh Dhawan- R15,19,20,22- 24&34 Nikhik Mathur- COC Chitranshul- R8,9,18,46 Shreya Jad-R6
5.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt. Ltd. & Ors.	Anuj Shah	Malvika Kalra (R1) Gautam Singhal (IRP)

6.	Comp. App. (AT) (Ins) No. 1431 of 2019	Resurgent Power Projects Ltd. Vs. ABB India Ltd.	Anasuya Choudhury	Azmat H. Amanullah
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For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 1508 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd & Ors.	Himanshu Shekhar	
8.	Comp. App. (AT) (Ins) No. 1509 of 2019	MM Ramachandran Vs. South Indian Bank Ltd & Ors.	Shameem Ahmed	
9.	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	
10.	Comp. App. (AT) (Ins) No. 1511 of 2019	Rakesh Mahajan Vs. Akash Agarwal & Anr.	Ankur Garg	
11.	Comp. App. (AT) (Ins) No. 1512 of 2019	S and N Lifestyle Pvt Ltd. Vs. Vishal Sethi	Mayank Mikhail Mukherjee	
12.	Comp. App. (AT) (Ins) No. 1513 of 2019	Kotak Mahindra Bank Ltd. Vs. Testtex India Laboratories Pvt Ltd & Ors.	Amit Mahalian	
13.	Comp. App. (AT) (Ins) No. 1514 of 2019 (With Defects)	Veeravenkata Satyanarayana Rao Vadlamani Vs. Axis Bank Ltd	Yogesh Jagia	
14.	Comp. App. (AT) No. 359 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	M.P. Vinod
15.	Comp. App. (AT) No. 361 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	M.P. Vinod
16.	Comp. App. (AT) No. 362 of 2019	Danesa Raghulal Vs. T.R. Venugopal	Y. Arunagiri	M.P. Vinod
17.	Comp. App. (AT) No. 363 of 2019	Jitendra Virwani Vs. MRO TEK Reality Ltd & Ors.	Manisha Chaudhary	Rajiv Yadav
18.	Comp. App. (AT) No. 364 of 2019 (With Defects)	Anasurya Mantena & Anr. Vs. Lexus Technologies Pvt Ltd & Ors.	Nithin Chowdary Pavuluri	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 1016 of 2019	Vishal Gupta. Vs. Aanav Construction Co. & Anr.	Ritesh Khare	Anuj Mirhda
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Note: - The Court will rise at 01:00 PM.

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By Order
-sd/-

Registrar